

[Shri N. Sreekantan Nair]

members should at least be allowed to make out what they mean by their amendments. So, more time should be allotted for this Bill, if it is going to be taken up and discussed.

RE. MOTION FOR ADJOURNMENT

Shri Hem Barua (Mangaldai): After you have heard Mr. Nath Pai and the other members of this House, I think the best course open for you is to allow the adjournment motion.

Mr. Speaker: He can also allow it on my behalf.

Shri Hem Barua: I was making a humble submission to you. But you are saying.....

Mr. Speaker: Leave it to me. If he has suggested, I have heard him. I have heard patiently all the members; I have not objected to anybody.

RE. ANNUAL REPORT OF THE
INDIAN CENTRAL OILSEEDS
COMMITTEE, FOR 1965-66

Shri Ranga (Srikakulam): I am sorry, I am going back to item 8 of the agenda paper, about papers laid on the Table. You will kindly see, Sir, that all these Reports are long overdue. Let them not make that mistake once again. Mr. Kamath used to draw attention to these things. They do not seem to have become any the wiser.

Mr. Speaker: Mr. Fakhruddin Ali Ahmed.

An hon. Member: What is your ruling?

Mr. Speaker: There is no ruling. There is no point of order.

Shri Nath Pai (Rajapur): What has happened to the adjournment motion?

Shri Hem Barua (Mangaldai): You should enlighten us about the position of the adjournment motion.

Shri Nath Pai: Is it pending?

12.42 hrs.

PUBLIC WAKFS (EXTENSION OF
LIMITATION) AMENDMENT BILL*

The Minister of Industrial Development and Company Affairs (Shri F.A. Ahmed): I beg to move for leave to introduce a Bill to amend the Public Wakfs (Extension of Limitation) Act, 1959.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to amend the Public Wakfs (Extension of Limitation) Act, 1959."

The motion was adopted.

Shri F. A. Ahmed: I introduce the Bill.

12.42-1½ hrs.

MOTION RE. FOURTEENTH AND
FIFTEENTH REPORTS OF THE
COMMISSIONER FOR SCHEDULED
CASTES AND SCHEDULED
TRIBES FOR 1964-65 AND
1965-66—contd.

Mr. Speaker: We had allotted seven hours for the discussion of the Reports of the Commissioner for Scheduled Castes and Scheduled Tribes, but we have already taken seven hours and twenty minutes. May I now request the Minister to reply?

श्री हुकूम खान कल्याण : (उज्जैन)
प्रध्यक्ष महोदय, इस पर दो घंटे का समय
बढ़ाया जाये।